

Annexure – 8

**Name of the corporate debtor: The Rajasthan Industrial Gases Ltd.; Date of commencement of CIRP: 16.08.2022;
List of creditors as on: 13.03.2023**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	M/s Krishna Sales Corporation	01.09.2022	3,14,98,300.00	3,14,98,300.00	Operational Debt	0	0	No	-	0	0	0	0	-
2	M/s National Traders	01.09.2022	1,47,37,967.00	1,47,37,967.00	Operational Debt	0	0	No	-	0	0	0	0	-
3	Provident Fund Dept.	01.09.2022	25,025.00	1.00	Operational Debt	0	0	No	-	0	0	0	25,024	Claim is not in proper form
Total			4,62,61,292.00/-	4,62,36,268.00/-	-	0	0	-	-	0	0	0	25,024/-	

Note:

1. The claims are provisionally admitted / under process of verification subject to availability of books of accounts of the Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/ modification on the basis of any additional information/evidence/ clarification which may be received subsequently and which warrant such revision/ substantiation/ modification.
3. Information/ evidence/ clarification may also be pending from Operational Creditor/ Management/ Employees for the claims under further verification.